

- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 397/17/19]

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Two Hundred and Sixty-sixth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICAL AND FERTILIZERS (SHRI MANSUKH MANDAVIYA) : Sir, I lay a statement regarding Status of implementation of recommendations contained in the Two Hundred and Sixty-sixth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2018-19) pertaining to the Ministry of Shipping.

Status of implementation of recommendations contained in the Two Hundred and Ninety-second Report of the Department-related Parliamentary Standing Committee on Industry

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Two Hundred and Ninety-second Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2018-19) pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.

Status of implementation of recommendations contained in the Two Hundred and Sixty-Fifth Report of Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [GENERAL (RETD.) V.K. SINGH]: Sir, I lay a statement regarding Status

of implementation of recommendations contained in the Two Hundred and Sixty-fifth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2018-19) pertaining to the Ministry of Road Transport and Highways.

**Status of implementation of recommendations contained in the Two Hundred and
Ninety-third Report of Department-related Parliamentary
Standing Committee on Industry**

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Two Hundred and Ninety-third Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2018-19) pertaining to the Ministry of Micro, Small and Medium Enterprises.

MESSAGE FROM LOK SABHA

The Finance (No. 2) Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Finance (No.2) Bill, 2019, as passed by Lok Sabha at its sitting held on the 18th July, 2019.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy of the Bill on the Table.
